

email 624
olpage 11/12/18

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Date: 10-12-18

From: Registrar General,
Rajasthan High Court,
Jodhpur.



To : All the District & Sessions Judges.

Sub.: Modalities to eliminate old pendency so as to achieve the target of 5 + zero set by Hon'ble Supreme Court of India.

Sir,

I am directed to state that categorical instructions for expeditious disposal of more than 5 and 10 years old cases have been issued from time to time but despite continuous efforts, considerable number of old cases are still pending which is a matter of serious concern.

In view of the above scenario, you are requested to ensure compliance of all directions issued in this regard.

You are further requested to explore appropriate modalities for reduction of old pendency under the guidance of Hon'ble Inspecting Judge and to take effective steps accordingly including rationalization of more than 10 years old cases amongst all the Courts or to transfer such cases in one or more Courts of selected Officers having regard to their capacity and efficiency.

These directions will be applicable to the Special Courts as well.

In order to achieve the target of 5 + zero set by Hon'ble Supreme Court, the progress of each Officer may please be regularly monitored and all possible solutions to their difficulties be explored by thorough discussions in Bi-monthly meetings.

Yours sincerely,


10/12/18
REGISTRAR GENERAL

Estt.
Circulate to all for
strict compliance.

PO
11-12-18

कार्यालय:- जिला एवं सेशन न्यायाधीश, धौलपुर (राज.)

क्रमांक:- स्था./2018/7219-38

दिनांक:-12.12.2018

प्रतिलिपि निर्देशानुसार निम्नलिखित को कठोरता से पालनार्थ हेतु सादर प्रेषित है:-

1. श्रीमान् न्यायाधीश पारिवारिक न्यायालय/मोटर दुर्घटना दावा अधिकरण, धौलपुर
2. श्रीमान् विशेष न्यायाधीश, पोक्सो केसेज, धौलपुर
3. श्रीमान् विशेष न्यायाधीश (ड.प्र.क्षे.)/ अ.जा./अ.ज.जा. अ.नि. प्रकरण, धौलपुर
4. श्रीमान् अपर जिला एवं सेशन न्यायाधीश, धौलपुर/बाड़ी
5. श्रीमान् मुख्य न्यायिक मजिस्ट्रेट, धौलपुर
6. श्रीमान् अति. मुख्य न्यायिक मजिस्ट्रेट, धौलपुर
7. श्रीमान् अति. मुख्य न्यायिक मजिस्ट्रेट सं.-1/सं.-2/सं.-3, बाड़ी
8. श्रीमान् न्यायिक मजिस्ट्रेट, धौलपुर/बाड़ी/राजाखेडा
9. श्रीमान् न्यायिक मजिस्ट्रेट सं.-1/सं.-2/सं.-3, धौलपुर
10. श्रीमान् न्यायाधिकारी, ग्राम न्यायालय, बसेडी
11. रीडर ग्रेड-1, जिला न्यायालय, धौलपुर
12. कम्प्यूटर क्लर्क, जिला न्यायालय, धौलपुर को भेजकर लेख है कि पत्र को न्यायालय की अधिकृत वेबसाईट पर अपलोड करें एवं पत्र की प्रति समस्त न्यायिक अधिकारीगण की ई-मेल आईडी पर मिछेसाई जाये।

मुसरिम,

जिला एवं सेशन न्यायालय,
धौलपुर